

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1070/2024

News Item titled "Plastic pollution poses threat to Kashmir's Great Lakes trek" appearing in the Rising Kashmir dated 09.08.2024

MEMO OF PARTIES

News Item titled "Plastic pollution poses threat to Kashmir's Great Lakes trek" appearing in the Rising Kashmir dated 09.08.2024

Vs

- 1. Central Pollution Control Board**
Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in Respondent No.1
- 2. Jammu & Kashmir Pollution Control Committee**
Through its Member Secretary,
Parivesh Bhavan, Forest Complex, Transport Nagar, Jammu – 180 006
Email: membersecretaryjkspcb@gmail.com/
regionadirectorjkspcbjmu@gmail.com Respondent No. 2
- 3. GB Pant Institute of Himalayan Environment**
Through its Director,
Kosi-Katarmal, Almora-263 643, Uttarakhand
Email: psdir@gbpihed.nic.in/ garhwalunit@gbpihed.nic.in Respondent No. 3
- 4. Ministry of Environment and Forest**
Through its Regional Office, Integrated Regional Office,
Jammu IWDP Complex, Gladin, Narwal,
Near J & K Pollution Control Board, Jammu – 180006
Email: moef.ddn@gmail.com Respondent No. 4
- 5. District Magistrate, Ganderbal**
Room No. 201,203, First Floor, Administrative Complex,
Mini Secretariat, Ganderbal – 191201
Email: dc-ganderbal@gov.in Respondent No. 5
- 6. Block Development Officer**
Gund, Ganderbal District,
NH-1 D, Srinagar Ladakh Highway,
Ganderbal Sonamarg Road, Sonamarg, J & K Respondent No. 6
- 7. Block Development Officer**
Kangan, Ganderbal District,
Srinagar Ladakh Highway, Kangan, J & K-191202 Respondent No. 7